SHRI M. KALYANASUNDARAM: Two hours may be allotted for discussion on any day convenient to the government.

MR. DEPUTY SPEAKER: I have decided to admit the call attention tomorrow. Five members will be seeking clarification and the Minister will also reply. That is the best way of discussing the matter, I think.

SHRI N. SREEKANTAN NAIR (Quilon): May I....

MR. DEPUTY-SPEAKER: Yes, he is one among those five.

SHRI SHYAMNANDAN MISHRA (Begusarai): Incidentally it will give an opportunity to the House to discuss the prohibition policy of the government.

चौषरी बल बीर सिंह (होश्यारपुर) : उपाध्यक्ष महोदय, कल चव्हाण साहब ने जो कहा या—-पेरे पास श्रीमती इंदिरा गांधी के खिलाफ डाक्यूमेंट्स हैं...

MR. DEPUTY-SPEAKER: You came to the chamber and I told you what to do. Please take your seat; do not unnecessarily get up with all kinds of papers. Now, papers to be laid.

12.34 hrs.

## PAPERS LAID ON THE TABLE

NOTIFICATION UNDER COFFEE ACT, SICK TEXTILE UNDERTAKINGS (NATIONA-LISATION) ACT, AUDIT REPORT ON ACCOUNTS OF RUBBER BOARD FOR 1975-76, ETC.

The Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERA-TION (SHRI MOHAN DHARIA): I beg to lay on the Table—

(1) A copy of the Coffee (Amendment) Rules, 1977 (Hindi and English versions) published in

- Notification No. G.S.R. 4062 in Gazette of India dated the 25th June, 1977, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-706|77.]
- (2) A copy of the Sick Textile Undertakings (Nationalisation) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 122(E) in Gazette of India dated the 22nd March, 1977, under sub-section (3) of section 37 of the Sick Textile Undertakings (Nationalisation) Act, 1974. [Placed in Library. See No. LT-707/77.]
- (3) A copy of the Audit Report (Hindi and Engish versions) on the Accounts of the Rubber Board, Kottayam, for the year 1975-76 along with the statement of Accounts. [Placed in Library. See No. LT-708|77]
- (4) A copy of the Certified Accounts (Hindi and English versions) of the Textiles Committee, Bombay for the year 1975-76 and the Audit Report thereon, under sub-section (4) of section 13 of the Textile Committee Act, 1963. [Placed in Library. See No. LT-709/77.]
- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—
  - (i) The Export of Common Salt (Inspection) Rules, 1977 published in Notification No. S. O. 2191 in Gazette of India dated the 2nd July, 1977.
  - (ii) The Export of Ultramarine Blue (Quality Control and Inspection) Rules, 1977 published in Notification No. S.O. 2197 in Gazette of India dated the 2nd July, 1977.

[Placed in Library. See No. LT-710/77].